

14

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/115/(IB)/2018
NAME OF THE PETITIONER(S) : GOUTHAM CHAND BAFNA & G.SHOBHA BAFNA
NAME OF THE RESPONDENT(S) : HI-STYLE INDIA PVT LTD
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	VISHNU MOHAN	Counsel for Applicant / OC	
----	--------------	-------------------------------	--

ORDER

Counsel for Petitioner / Operational Creditor present and filed written submissions. No representation on behalf of the Respondent. Counsel for Petitioner stated that he has received a communication from the Respondent's Counsel that they are filing their written submissions in the Registry of the Tribunal during the course of the day. **Order is reserved.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-cd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)